

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/165(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SAINT GOBAIN INDIA PVT LTD VS KRROME GLASS PVT.LTD .
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conference/physically)

ORDER

1. As per tracking report of postal department placed on record by the Registry; parties have been served, however, there is no representation on their behalf.
Await presence.
2. Post this matter again for appearance of parties on **02.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**